

RESUME OF WORK DONE BY LOK SABHA

(FIFTH LOK SABHA—NINTH SESSION)

(12th November to 22nd December, 1973)



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1974

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Ninth Session of Fifth Lok Sabha, 1973.

NEW DELHI;
January 16, 1974.

S. L. SHAKDHER,
Secretary-General.

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**RESUME OF WORK DONE BY LOK SABHA DURING THE NINTH
SESSION OF FIFTH LOK SABHA—NOVEMBER—DECEMBER, 1973**

1. DURATION OF SESSION

Date of Commencement	12th November, 1973.
Date of adjournment <i>sine die</i>	22nd December, 1973.
Date of Prorogation	23rd December, 1973.
Number of days of sittings	31
Number of hours of sittings	197 hours and 10 minutes.

2. ADJOURNMENT MOTION

Admitted and discussed

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
Abnormal rise in prices of essential commodities, petrol, kerosene oil, diesel, gas, milk and ghee (Delhi Milk Scheme) and failure of the Government to check the same.	Shri S. M. Banerjee	12-11-1973	12-11-1973	Negatived	H—M 5—13

3. BILLS

(i) Government Bills

S.No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments Tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1	The Textiles Committee (Amendment) Bill, 1973	(Earlier session—6-4-73)	..	13-11-73 (Consideration and passing)	2-24	3	..	Passed.
2	The Direct Taxes (Amendment) Bill, 1973	(Earlier session—3-9-73)		13-11-73 (Consideration and passing) 14-11-73		..	..	A motion that further debate on the Bill be adjourned to the next week was adopted on 14-11-73.
				23-11-73	2-34	13	1	An amendment for reference of the Bill to a Select

Committee with instructions to report by the last day of the first week of the next session was adopted.

A motion for further extension of time for presentation of the Report of the Joint Committee upto the first week of the next session was adopted.

H M

0-10

14-11-73
(Motion for further extension of time)

..

(Earlier session—13-4-72)

3 The Untouchability (Offences) Amendment and Miscellaneous Provision Bill, 1972

0-30

14-11-73
(Consideration and passing)

(Earlier session—20-8-73)

4 The Foreign Awards (Recognition and Enforcement) Amendment Bill, 1973, as passed by Rajya Sabha

Passed.

0-56

14-11-73
(Consideration and passing)

(Earlier session—7-8-73)

5 The State Banks Laws (Amendment) Bill, 1973, as passed by Rajya Sabha

Passed.

0-27

19-11-73
(Consideration and passing)

15-11-73

6 The Code of Civil Procedure (Amendment) Bill, 1973, as passed by Rajya Sabha

Passed.

1-46

3-12-73
(Consideration and passing)

15-11-73

7 The Maternity Benefit (Amendment) Bill, 1973, as passed by Rajya Sabha

Passed.

..

15-11-73

..

(Earlier session—11-8-72)

8 The Companies (Amendment) Bill, 1972

Report of the Joint Committee presented.

1	2	3	4	5	6	7	8	9
					H M			
9.	The National Library Bill, 1972	(Earlier session—18-12-72)		15-11-73 (Motion for extension of time for presentation of the Report of the Joint Committee of the Joint Committee)	0-14	..	..	A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the next session was adopted.
10.	The Authorised Translations (Central Laws) Bill, 1972, as passed by Rajya Sabha	..	(Earlier session—30-11-72)	15-11-73 (Consideration and passing)	1-46	3	2	Passed, as amended.
11.	The Advocates (Amendment) Bill, 1973, as passed by Rajya Sabha	..	(Earlier session—23-2-73)	15-11-73 (Consideration and passing)	1-41	27	4	Passed, as amended.
12.	The Homocopathy Central Council Bill, 1973, as passed by Rajya Sabha		(Earlier session—26-7-73)	16-11-73 19-11-73 (Consideration and passing)	2-50	9	1	Passed, as amended.
13.	The Presidential and Vice-Presidential Elections (Amendment) Bill, 1972	(Earlier session—26-8-72)	..	19-11-73	0-01	..	..	Report of the Joint Committee presented.
14.	The Press Council (Amendment) Bill, 1973	19-11-73	..	26-11-73 27-11-73 (Consideration and passing)	3-29	..	..	Passed.

15.	The Indian Railways (Second Amendment) Bill, 1973	12-11-73	..	27-11-73 28-11-73 29-11-73 (Consideration and passing)	0-02 4-19	7	..	Passed.
16.	The Payment of Bonus (Second Amendment) Bill, 1973, as passed by the Rajya Sabha	..	27-11-73	5-12-73 (Consideration and passing)	1-41	3	..	Passed.
17.	The Navy (Amendment) Bill, 1973, as passed by Rajya Sabha	..	28-11-73	..	..	..	..	Pending.
18.	The Burn Company and Indian Standard Wagon Company (Taking Over of Management) Bill, 1973	28-11-73	..	5-12-73 6-12-73 (Consideration and passing)	0-05 3-24	17	..	Passed.
19.	The Alcock Ashdown Company Limited (Acquisition of Undertakings) Bill, 1973	28-11-73	..	6-12-73 (Consideration and passing)	0-10 2-18	14	..	Passed.
20.	The Public Works (Extension of Limitation) Bill, 1973, as passed by Rajya Sabha	..	3-12-73	..	..	..	..	Pending.
21.	The Indian Works of Defence (Amendment) Bill, 1973, as passed by Rajya Sabha	..	3-12-73	..	..	..	..	Pending.
22.	*The Central Excises and Salt (Second Amendment) Bill, 1973	3-12-73	..	10-12-73 11-12-73 (Consideration and Passing)	0 16 3 20	9	..	Passed.

*Motion for Consideration of the Bill was discussed together with Statutory Resolution regarding disapproval of the Central Excises and Salt (Amendment) Ordinance, 1973.

					H	M			
					6	19			
23	The Industries (Development and Regulation) (Amendment) Bill, 1973, as passed by Rajya Sabha	..	(Earlier Session—1-9-73)	3-12-73 4-12-73 (Consideration and Passing)	..	..	44	2	Passed as amended.
24	The National Co-operative Development Corporation (Second Amendment) Bill, 1973	6-12-73	..	..	..	..	4	..	Pending.
25	*The Water (Prevention and Control of Pollution) Bill, 1973, as passed by Rajya Sabha	..	7-12-73	..	..	..	12	..	Pending.
26	The Disturbed Areas (Special Courts) Bill, 1972	(Earlier Session 31-5-72)	..	10-12-73 (Motion for further extension of time for presentation of the Report of the Joint Committee upto the first day of the last week of the next session was adopted.)	0	03	..	..	A motion for further extension of time for presentation of the Report of the Joint Committee upto the first day of the last week of the next session was adopted.
27	The Code of Criminal Procedure Bill, 1972, as passed by Rajya Sabha	..	(Earlier Session—18-12-72)	11-12-73 12-12-73 (Consideration and Passing)	4	45	73	28**	Passed as amended.
28	The Constitution (Thirty-second Amendment) Bill, 1973	(Earlier Session—16-5-1973)	..	13-12-73 (Motion for reference of the Bill to a Joint Committee)	3	04	..	..	Motion for reference of the Bill to a Joint Committee adopted with instructions to report by the last day of the first week of the next session.

29	The Konkan Passenger Ships (Acquisition) Bill, 1973	14-12-73	..	19-12-73 (Consideration and Passing)	0 05 2 25	1	Passed.
30	The Income-tax (Amendment) Bill, 1973	14-12-73	..	21-12-73 (Consideration and Passing)	0 11 0 15	7	Passed.
31	†The Constitution (Thirty-third Amendment) Bill, 1973	14-12-73	..	18-12-73 (Consideration and passing)	0 18 4 53†	33	Passed as amended.
32	The Mulki Rules (Repeal) Bill, 1973	14-12-73	..	18-12-73 (Consideration and Passing)	‡	5	Passed.
33	The Delhi Urban Art Commission Bill, 1973	17-12-73	..	21-12-73 (Consideration and Passing)	0 02 0 02	10	Passed.
34	The Appropriation (Railways) No. 4 Bill, 1973	17-12-73	..	17-12-73 (Consideration and Passing)	0 13	..	Passed.
35	The Appropriation (No. 4) Bill, 1973	19-12-73	..	19-12-73 (Consideration and Passing)	0 02	..	Passed.
36	The Appropriation (No. 5) Bill, 1973	19-12-73	..	19-12-73 (Consideration and Passing)	0 09	..	Passed.

*The Bill was introduced in Rajya Sabha as "The Prevention of Water Pollution Bill, 1969". The Short title of the Bill was changed by Rajya Sabha through an amendment to clause 1.

**Includes 12 motions for recission of decision on clauses and amendments thereto made during the Eighth Session.

†The Short title of the Bill was changed to "The Constitution (Thirty-second Amendment) Bill, 1973" by Lok Sabha through an amendment to clause 1.

‡Motions for Consideration of these two Bills were discussed together. Total time taken on both the Bills was 4 hrs. 53 mts.

1	2	3	4	5	6		7	8	9
					H	M			
37	The Representation of the People (Amendment) Bill, 1973	20-12-73	..	..	0	12	3	..	Pending
38	The Orissa Appropriation (No. 4) Bill, 1973	20-12-73	..	..	0	02	..	..	Passed
39	The Parliament (Prevention of Disqualification) Amendment Bill, 1973	21-12-73	..	..	0	05	..	..	Pending
40	The Public Financial Institutions Laws (Amendment) Bill, 1973	22-12-73	..	..	0	19	..	..	Pending

SUMMARY

1	Bills pending at the end of the last session	23
2	Bills introduced	18
3	Bills opposed at introduction stage	10
4	Bills passed by Rajya Sabha and laid on the Table	7
5	Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6	Bills passed	25
7	Bills negatived	Nil
8	Bills withdrawn	Nil
9	Part-discussed	Nil
10	Motions for adjournment of debate on Bills adopted	1*
11	Bills referred to Select Committee	1
12	Bills referred to Joint Committee	1
13	Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	Nil
14	Bills pending at the end of the session <i>vide</i> para No. 1525 of Lok Sabha Bulletin-Part II, dated the 2nd January, 1974	23

*Debate on the Bill was later on resumed and the Bill was passed.

(ii) Private Members' Bills

S. No.	Name of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Constitution (Amendment) Bill, 1973 (<i>Amendment of articles 1 and 3</i>) by Shri Madhu Limaye.	16-11-73	..	..	..	..	..	Pending
2.	The Constitution (Amendment) Bill, 1973 (<i>Amendment of articles 74 and 163</i>) by Shri Madhu Limaye.	16-11-73	..	..	..	..	..	Pending
3.	The Cantonments (Amendment) Bill, 1973 (<i>Amendment of section 13, omission of section 14, etc.</i>) by Shri Madhu Limaye.	16-11-73	..	..	..	..	..	Pending

4.	The Companies (Amendment) Bill, 1973 (<i>Amendment of sections 252, 275 and insertion of new section 255A</i>) by Shri Madhu Limaye.	16-11-73	..	..	..	..	Pending
5.	The Constitution (Amendment) Bill, 1973 (<i>Amendment of article 371</i>) by Shri P. K. Deo.	16-11-73	..	..	..	..	Pending
6.	The Prevention of Food Adulteration (Amendment) Bill, 1973 (<i>Amendment of section 16</i>) by Shri Dinesh Chandra Goswami.	16-11-73	..	..	..	..	Pending
7.	The Constitution (Amendment) Bill, 1973 (<i>Amendment of articles 58, 59, etc.</i>) by Shri Arjun Sethi.	16-11-73	..	..	..	..	Pending
8.	The Starvation Deaths (Precautionary Measures and Responsibilities) Bill, 1973 by Shri Hukam Chand Kachwal.	16-11-73	..	..	..	..	Pending
9.	The Child Marriage Restraint (Amendment) Bill, 1973 (<i>Insertion of new section 13</i>) by Shri M. C. Daga.	16-11-73	..	..	0	05	Pending
10.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 124</i>) by Shri Atal Bihari Vajpayee.	(Earlier Session-25-6-71)	..	(Earlier Session-24-8-1973 16-11-1973 30-11-1973 (Further consideration))	3	50 (Excluding 1 hr. 56 mins. taken during the Eighth Session)	Motion for consideration was declared as not carried in accordance with Rule 157 of the rules of Procedure and in accordance with the Constitution.
11.	The Untouchability (Offences) Amendment Bill, 1973 (<i>Amendment of sections 2, 3, etc.</i>) by Shri Madhu Limaye.	30-11-73	..	..	..	..	Pending.

1	2	3	4	5	6	7	8	9
					H M			
12.	The Representation of the People (Amendment) Bill, 1973 (<i>Insertion of new sections 77A and 168A</i>) by Shri Madhu Limaye.	[30-11-73]	..	..	..	..	..	Pending
13.	The State Bank of India (Amendment) Bill, 1973 (<i>Amendment of sections 17, 19, etc.</i>) by Shri Madhu Limaye.	[30-11-73]	..	..	..	..	..	Pending
14.	The Aligarh Muslim University (Amendment) Bill, 1973 (<i>Amendment of Long Title and Preamble, etc.</i>) by Shri C. H. Mohamed Koya.	30-11-73	..	..	0 03	..	..	Pending
15.	The Mithila (North Bihar) Development Board Bill, 1973 by Shri Yamuna Prasad Mandal.	[14-12-73]	..	..	0 01	..	..	Pending
16.	The Mercy Milling Bill, 1973 by Shri M. C. Daga.	[14-12-73]	..	..	0 09	..	..	Pending
17.	The Legal Assistance Bill, 1971 by Dr. Karni Singh.	(Earlier Session—2-4-71)	..	14-12-73 (Consideration)	1 36	..	..	Withdrawn
18.	The Removal of Disparities and Concentration of Wealth Bill, 1973 by Shri K. Lakkappa.	(Earlier Session—10-8-73)	..	14-12-73 (Consideration)	0 47	..	..	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

1	Bills pending at the end of last session	132
2	Bills introduced	15
3	Motion for consideration negatived	1
4	Bills withdrawn	1
5	Part-discussed	1
6	Bills pending at the end of the session <i>vide</i> para No. 1526 of Bulletin-Part II, dated the 2nd January, 1974.	145

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister	Time taken
			Date of statement	
				H M
1.	Presence of U. S. Naval fleet in the Indian Ocean.	Shri K. Lakkappa	Sardar Swaran Singh 12-11-1973	0 48
2.	Unearthing of an international hashish smuggling racket in Delhi and seizure of contraband hashish worth Rs. 1.5 lakhs and foreign currency valued at Rs. 4 lakhs.	Shri Sat Pal Kapur	Shri F. H. Mohsin 13-11-1973	0 35
3.	Dislocation of Indian Airlines services due to employees resistance to new shift system.	Shri Atal Bihari Vajpayee	Shri Raj Bahadur 14-11-1973	1 05
4.	Cancellation of trains and difficulties experienced in the movement of coal and other essential commodities and passengers.	Shri Shyamnandan Mishra	Shri Mohd. Shafi Qureshi and Shri T. A. Pai 15-11-1973	1 03
5.	Stoppage of production due to strike at Bokaro Steel Plant.	Shri Madhu Dandavate	Shri Subodh Hansda 16-11-1973	0 32
6.	Death of 5 labourers as a result of police firing at Sijua coal mine near Dhenbad.	Shri Hukam Chand Kachwai	Shri T. A. Pai 19-11-1973	0 30
7.	Acute shortage of newsprint in the country resulting in closure of newspapers.	Shri G. Viswanathan	Shri Dharam Bir Sinha 20-11-1973	1 11
8.	Acute shortage of fertilisers in Punjab and other parts of the country.	Shri P. K. Deo	Shri Fakhruddin Ali Ahmed 21-11-1973	0 53
9.	Directive issued by the Federation of All India Petroleum Traders to its members not to purchase petrol from oil companies.	Shri R. K. Sinha	Shri Dev Kanta Borooah 23-11-1973	0 53

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister Date of statement	Time taken
				H M
10.	Collision between a police truck and a passenger train at an unmanned level crossing near Dwarkaganj in Sultanpur as a result of which 8 PAC personnel were killed.	Shri R.K. Sinha	Shri Lalit Narain Mishra 28-11-1973	0 30
11.	Warning issued about locust invasion in Rajasthan and other Northern States	Shri S.N. Singh	Shri Fakhruddin Ali Ahmed 29-11-1973	0 36
12.	Late running of several trains due to work-to-rule agitation by the Signal and Telecommunication Staff Association and the Indian Railway Loco-Mechanical Staff Association.	Shri Atal Bihari Vajpayee	Shri Mohd. Shafi Qureshi 30-11-1973	0 57
13.	Loss of Rupees 18 lakhs due to delay in delivering the off-shore drilling platform 'Sagar Samrat' by Japanese firm.	Shri M.Ram Gopal Reddy	Shri Dev Kanta Borooah 6-12-1973	0 54
14.	Non-availability of food-grains and other essential commodities and fall in prices of jute etc. in Tripura due to Indian Airlines lock-out and dislocation of train services.	Shri Ajit Kumar Saha	Shri Fakhruddin Ali Ahmed 7-12-1973	0 24
15.	Halt in the production of Bhilai and Durgapur Steel plants due to breakdown in coal supply from Jharia coal field.	Shri Vasant Sathe	Shri Subodh Hansda 10-12-1973	1 00
16.	Ban imposed by Nepal Government on foreign companies, mostly having Indian interest from carrying on any import-export transactions in Nepal.	Shri Shashi Bhushan	Shri D.P. Chattopadhyaya 11-12-1973	0 32
17.	Missing of the ship "Sonavati" due to cyclone.	Shri S.M. Banerjee	Shri Kamalapati Tripathi 12-12-1973	0 30

Sl. No.	Brief Subject	Name of the Member who called attention	Name of the Minister Date of statement	Time taken
18.	Loss of about Rupees ten lakhs to the National Seeds Corporation in last three months due to shady transactions.	Shri Vikram Mahajan	Shri Fakhruddin Ali Ahmed 14-12-1973	H M 1 02

5. DIVISIONS

No. of Divisions held 25

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
(i) Railway Budget			
Supplementary Demands for Grants in respect of the Budget (Railways) for 1973-74	[11-12-73	17-12-73	*Discussion and voting on Supplementary Demands for Grants (Railways). 3 52
(ii) General Budget			
Supplementary Demands for Grants in respect of the Budget (General) for 1973-74	12-12-73	19-12-73	% Discussion and voting on Supplementary Demands for Grants (General)
Demands for Excess Grants in respect of the Budget (General) for 1971-72]	[10-12-73	19-12-73	% Discussion and voting on Demands for Excess Grants (General)
(iii) Budget in respect of the State of Orissa			
Supplementary Demands for Grants in respect of the State of Orissa for 1973-74	17-12-73	19-12-73	Discussion and voting on Supplementary Demands for Grants (Orissa). 1 06

*Discussed together with the Government Resolution approving certain recommendations contained in the Interim Report of the Railway Convention Committee, 1973 and the Statement by the Minister of Railways regarding strike by loco running Staff.

% Discussed together.

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Shri Martand Singh	9-5-73 to 16-5-73 and 23-7-73 to 5-9-73	17-12-73
2	Shri Ramsahal Pandey	12-11-73 to 12-12-73	
3	Shri Narendra Singh	12-11-73 to 7-12-73	
4	Shri Tulsidas Dasappa	23-7-73 to 5-9-73	
5	Shri B. V. Vikhe Patil	16-11-73 to 30-11-73	
6	Shri A. K. Gopalan	12-11-73 to 21-12-73	
7	Shri Bishwanath Jhunhunwala	11-8-73 to 5-9-73 and 12-11-73 to 10-12-73	

8. MOTIONS

(i) Motion of No-Confidence in the Council of Ministers

Brief Subject	Under Rule	Member	Date on which leave of the House was asked for	Whether leave was granted by the House	Date of discussion	Time taken	Decision of the House
Want of confidence in the Council of Ministers	198	Shri Jyotirmoy Bose	21-11-1973	Leave granted	21-11-1973 22-11-1973	H. M. 11 31	Negated

(ii) Motions under Rule 342

S.No.	Brief subject	Under Rule	Name of Member who moved	Date(s) of discussion	Time Taken	Ministry/Department concerned	Remarks
H. M.							
1.	Annual Reports of the U.G.C. for the years 1970-71 and 1971-72.	342	Prof. S. Nurul Hasan	19-11-73 20-11-73 23-11-73 26-11-73	5 35	Education and Social Welfare	..
2.	Working of Food Corporation of India.	342	Shri Atal Bihari Vajpayee	12-12-73 22-12-73	4 18	Agriculture	..
3.	International situation and the policy of the Government of India in relation thereto.	342	Sardar Swaran Singh	20-12-73 21-12-73	6 44	External Affairs	..

9. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/ affirmation	Date
1	Kumari Maniben Vallabh-bhai Patel.	Sabarkantha	Gujarat	Hindi (oath)	13-12-73
2	Shrimati Premalabai Daji-sahab Chavan.	Karad	Maharashtra	Hindi (oath)	22-12-73

10. OBITUARY REFERENCES

Sl. No.	Name	Date of death	Date on which reference made	Time taken	Remarks
✓ 1	Shrimati Jyotsna Chanda, sitting Member of Lok Sabha.	16-9-73	12-11-73	H. M.	
✓ 2	Shri Dharamrao Sharanappa Afzalpurkar, sitting Member of Lok Sabha.	10-10-73	12-11-73		
✓ 3	Shri Anand Chandra Joshi, Member of the First, Second and Third Lok Sabha.	7-9-73	12-11-73		
✓ 4	Pandit Shiv Charan Lal, Member of Provisional Parliament.	16-9-73	12-11-73		
✓ 5	Syed Nazir Hussain Samnani Member of Third Lok Sabha.	17-9-73	12-11-73		
✓ 6	Shri Krishna Kant Vyas, Member of the Provisional Parliament.	20-10-73	12-11-73		
✓ 7	Shri Vaddepalli Kashiram, Member of Second Lok Sabha.	21-10-73	12-11-73		
✓ 8	Shri T. H. Sonavane, Member of Second, Third and Fourth Lok Sabha.	10-11-73	12-11-73		
✓ 9	Diwan Chaman Lal Member of the Central Legislative Assembly and the Constituent Assembly.	11-11-73	12-11-73		
✓ 10	Shri Barksatullah Khan, Chief Minister of Rajasthan.	11-10-73	12-11-73		
✓ 11	Shri Abdul Samad Khan Achakzai.	2-12-73	3-12-73	0. 03	
✓ 12	Shri Muzaffar Ahmed.	18-12-73	18-12-73	0. 03	

11. PAPERS LAID ON THE TABLE

(i) By Government]		471
(ii) By Private Members		1

12. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Brief Subject	Name of Member who made the personal explanation	Date	Time taken ⁿ
				H.M.
1	Certain remarks made about Shri L. N. Mishra by Shri Jyotirmoy Bosu in the House.	Shri L.N. Mishra	21-11-73	0 10
2	Certain remarks made by Shri Chandrajit Yadav in the House on the 21st November, 1973, in respect of torch-light procession taken out in Delhi on the 15th August, 1972.	Shri Atal Bihari Vajpayee	22-11-73	0 08
3	Certain remarks made about Shri D.P. Dhar by Shri Jyotirmoy Bosu in the House on the 21st November, 1973.	Shri D. P. Dhar	22-11-73	0 09
4	Certain remarks about Shri Jyotirmoy Bosu made by Shri B. P. Maurya in the House on the 21st November, 1973 during discussion on the Motion of No-confidence in Council of Ministers.	Shri Jyotirmoy Bosu	18-12-73	0 16

13. PRIVILEGE MATTERS

Serial No.	Brief Subject	Name of Member who raised the matter	Date on which matter brought before the House	Decision of the House	Time Taken
1	2	3	4	5	6
1.	Question of privilege regarding non-intimation to Speaker about the arrest and release of Shri Shiv Shankar Prasad Yadav, M.P., on the 18th October, 1973, at Khagaria (Bihar).	Shri Madhu Limaye	15-11-1973 20-11-1973 23-11-1973	On 23-11-1973, the Speaker read out the contents of a copy of a telegram dated the 18th October, 1973 received through the Ministry of Home Affairs from the Sub-Divisional Officer, Khagaria. The Speaker observed that as the original telegram had not been received, necessary enquiries were being made from the postal authorities. Matter closed on receipt of clarification from the P&T Deptt.	Speaker 0:09
2.	Question of privilege against the "J. K. Organisation" in respect of a press statement issued by the Secretary, J. K. Organisation, Kanpur and published in the <i>Hindustan Times</i> , dated the 1st September, 1973 allegedly casting reflections on Shri Madhu Limaye, M. P.	Shri Madhu Limaye	5-9-1973 19-11-1973	On 19-11-1973, Speaker informed the House that contents of the "J. K. Organisation" had been called. The Secretary, J. K. Organisation in his explanations had <i>inter alia</i> expressed regret.	0:15

While treating the matter as closed, Lok Sabha decided that as suggested by Shri Madhu Limaye, the Secretary, J. K. Organisation, Kanpur, might be informed that certain portion of the press statement issued by him were regrettable. This was done.

1.07

The Speaker observed that he would take up the matter with the Speaker of the Meghalaya Legislative Assembly. Speaker accordingly wrote a letter to the Speaker, Meghalaya Legislative Assembly.

10-12-1973

Shri Vasant Sathe and other members

3. Question of privilege in respect of a privilege motion against Shri G. G. Swell, Deputy Speaker of Lok Sabha, having been referred to the Committee of Privileges of the Meghalaya Legislative Assembly.

0.10

The offenders were sentenced to simple imprisonment till 6 P.M. on the 22nd December, 1973 by the House.

21-12-1973

Shri K. Raghu Ramiah

4. Shouting and attempt to throw some leaflets from the Visitors' Gallery by two persons on 21-12-1973.

0.22

The Minister of State in the Ministry of Home Affairs made a statement in the House. The Deputy Speaker referred the matter to the Committee of Privileges.

22-12-1973

Shri Krishna Chandra Halder

5. Question of Privilege regarding non-intimation to Speaker about the alleged arrest of Shri Krishna Chandra Halder, M.P. at Burdwan on 14-11-1973.

14. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists	.	.	.	.	609*
Number of Questions orally answered]	.	.	.	.	205

(ii) Unstarred

Number of Questions put down in Question Lists and written answers furnished	.	.	.	.	5,907**
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(iii) Short Notice

Number of Questions put down in Question Lists	.	.	.	1
Number of Questions orally answered	.	.	.	1

*Includes 9 Starred Questions withdrawn/deleted/transferred from one Ministry to another.

**Includes 179 Unstarred Questions withdrawn/deleted/transferred from one Ministry to another.

(iv) Half-an-hour discussions arising out of Answers to Questions

Serial No.	Brief Subject	Name of the Member who participated in the discussion	Date	Ministry
1	Quality and Quantity of rice supplied to Kerala	Shri C. K. Chandrappan	19-11-1973	Agriculture
2	Procurement and distribution price of Foodgrains,	Shri Samar Guha	23-11-1973	Agriculture
3	Foreign Experts working in the Cochin Division of F.A.C.T.	Shri Vayalar Ravi	26-11-1973	Petroleum & Chemicals
4	Availability of Fertilizers	Shri Jyotirmoy Bosu	28-11-1973	Agriculture
5	Application for C.O.B. Licences from firms after expiry of due dates	Shri Madhu Limaye	30-11-1973	Industrial Development
6	Eligibility of pensions to Freedom Fighters.	Shri C. K. Chandrappan	3-12-1973	Home Affairs
7	Unauthorised production by foreign firms and large industrial houses	Shri Jyotirmoy Bosu	5-12-1973	Industrial Development
8	States having own agencies for procurement and distribution of foodgrains	Shri Prasannbhai Mehta	10-12-1973	Agriculture
9	Rise in Share prices	Shri Jyotirmoy Bosu	12-12-1973	Finance
10	Proposal for 12 Years Secondary Course	Shri Samar Guha	14-12-1973	Education
11	Stepping up of Production of Scooters	Shri N. K. Sengupta	17-12-1973	Heavy Industries

15. RESOLUTIONS

(i) Government Resolution

Sl. No.	Brief Subject	Name of the Minister who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
				H. M.		
*1	Approval of the recommendations made in certain paras contained in the Interim Report of the Committee appointed to review the rate of dividend payable by the Railway undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance.	Shri Lalit Narain Mishra	17-12-73	3 52	Railways	Adopted

*Discussed together with the Supplementary Demands for Grants (Railways), 1973-74 and the statement by the Minister of Railways regarding strike by loco running staff.

(ii) Statutory Resolution

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
						H. M.	
*1	Disapproval of the Central Excises and Salt (Amendment) Ordinance, 1973 (Ordinance No. 3 of 1973).	Article 123	Shri S. M. Banerjee	7-12-73 10-12-73 11-12-73	2 50	Finance	Negated

*Discussed together with the motion for consideration of the Central Excises and Salt (Second Amendment) Bill, 1973.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date (s) of moving and discussion	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7
				H. M.		
1	Establishment of convention when the Government should resign.	Shri Shyamnandan Mishra	31-8-1973 (Eighth Session) 23-11-1973	2-35 (excluding one minute taken during Eighth Session)	Finance	Negative
2	Collective security in Asia	Shri D. K. Panda	23-11-1973 7-12-1973]	0-35	External Affairs	Debate Adjourned.
3	Freight equalisation and cash incentives for certain commodities.	Shri B. K. Daschowdhury	7-12-1973	1-50	Commerce	Withdrawn
4	Need-based minimum wages for workers	Dr. Saradish Roy	7-12-1973 21-12-1973	2-39	Labour	Negative
5	Free and fair elections	Shri Atal Bihari Vajpayee	21-12-1973	0-01	Law, Justice and Discussion Company Affairs	not concluded

16. SHORT DURATION DISCUSSIONS

Serial No.	Brief Subject	Under Rule	Name of Member who raised discussion	Date of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1	Four Reports of the Tariff Commission on man-made Fibres and Yarns	193	Shri Madhu Limaye	20-11-73	H. M. 2-10	Commerce	..
2	Statement made by the Minister of Communications and Tourism and Civil Aviation on 26-11-73 re. lock-out in Indian Airlines.	193	Shri S. M. Banerjee	{27-11-73	1-35	Tourism and Civil Aviation	..
3	Statement laid on the Table by the Minister of State for Agriculture on 12-11-73 indicating Government's decisions on the re-organisation of the I.C.A.R. in the light of the recommendations of the I.C.A.R. Inquiry Committee.	193	Shri Samar Guha	{28-11-73 29-11-73	3-37	Agriculture	..
4	Text of the historical documents buried with 'Time Capsule' at Red Fort on the last Independence Day (15th August, 1973).	193	Shri Era Sezhiyan	{17-12-73 {22-12-73	2-05	Education and Social Welfare	Discussion not concluded.
5	Statement made by the Minister of Railways on 17-12-73 regarding strike by loco running staff.	*	*	17-12-73	*	Railways	..
6	Expansion of the Coca-Cola Export Corporation's activities in India.	193	Shri Jyotirmoy Bosa	22-12-73	0-03	Commerce	Discussion not concluded.

*The Speaker allowed the statement to be discussed together with the Supplementary Demands for Grants (Railways) for 1973-74 and the Government Resolution approving certain recommendations contained in the Interim Report of the Railway Convention Committee, 1973.

17. SPEAKER

Reference

Subject	Date
Twenty-fifth anniversary of the Universal Declaration of Human Rights	10-12-73

18. STATEMENTS BY MINISTERS

(i) *Suo-moto* statements made / laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
1.	Congratulating Dr. G. S. Dhillon, Speaker, Lok Sabha and Shri S. L. Shakhder, Secretary, Lok Sabha on their recent elections as the President of the Inter-Parliamentary Council and the President of the Association of Secretaries-General of Parliaments, respectively.	Shrimati Indira Gandhi	12-11-73	H. M. 0—10
*2.	Price and supply position of crude oil	Shri Shah Nawaz Khan	12-11-73	0—03
*3.	Food and Agricultural situation in India.	Shri Annasaheb P. Shinde	12-11-73	
*4.	Government's decisions on the re-organisation of the Indian Council of Agricultural Research in the light of the recommendations of the ICAR Inquiry Committee.	Shri Annasaheb P. Shinde	12-11-73	0—01
*5.	Students strike in the Birla Institute of Technology and Science, Pilani.	Shri D.P. Yadav	14-11-73	0—01
6.	Theft of silver coins from the National Museum, New Delhi.	Prof. S. Nurul Hasan	16-11-73	0—02
7.	Government business for the week commencing the 19th November, 1973.	Shri K. Raghu Ramaiah	16-11-73	0—18

*Statements were laid on the Table.

1	2	3	4	5
				H. M.
8.	Decision of the Business Advisory Committee about the sitting of Lok Sabha till 8 P. M. on Thursday, the 22nd November, 1973 for disposal of No-Confidence Motion.	Shri K. Raghu Ramaiah	21-11-73	0-44
✓ 9.	Government business for the week commencing the 26th November, 1973.	Shri K. Raghu Ramaiah	23-11-73	0-17
10.	Death of a Harijan satyagrahi of Haryana on the 10th November, 1973 in a hospital at Aligarh.	Shri F.H. Mohsin	23-11-73	0-02
11.	Water supply position in Delhi.	Shri F.H. Mohsin	23-11-73	0-04
12.	Lock-out in Indian Airlines.	Shri Raj Bahadur	26-11-73	0-07
* 13.	Death of two CITU workers in Raniganj on the 26th November, 1973.	Shri Ram Niwas Mirdha	29-11-73	0-04
14.	Welfare and Development of Scheduled Castes and Tribes with special reference to Haryana, Delhi and Uttar Pradesh.	Shri Ram Niwas Mirdha	30-11-73	0-01
✓ 15.	Government business for the week commencing the 3rd December, 1973.	Shri K. Raghu Ramaiah	30-11-73	0-52
✓ 16.	Government business for the week commencing the 10th December, 1973.	Shri K. Raghu Ramaiah	7-12-73	0-05
17.	Establishment of diplomatic relations with the two Koreas.	Shri Surendra Pal Singh	10-12-73	0-02
18.	Correcting certain information given during the 'Calling Attention' on the 6th December, 1973 regarding the reported loss of Rupees 18 lakhs due to delay in delivering the Rupees 12.3 crores off-shore drilling platform 'Sagar Samrat' by Japanese firm.	Shri Shah Nawaz Khan	11-12-73	0-01
19.	Alleged violation of the Constitution by the Governor of Uttar Pradesh for not summoning the Legislative Assembly within six months.	Shri H.R. Gokhale	12-12-73	0-16
* 20.	Destruction of 1,500 quintals of wheat in the godowns of Modi Flour Mills.	Shri Anantshah P. Shinde	12-12-73	0-01
* 21.	Strike in the Ceat Tyre Factory, Bombay.	Shri Balgovind Verma	13-12-73	0-01

*Statements were laid on the Table.

1	2	3	4	5
				H. M.
22.	Disposition of rupee accumulation in India by the U. S. Government.	Shri Y.R. Chavan	13-12-73	0-12
✓ 23.	Government business for the week commencing the 17th December, 1973.	Shri K. Raghu Ramaiah	14-12-73	0-48
24.	Strike by loco running staff.	Shri L.N. Mishra	17-12-73	0-10
25.	Fixation of ex-factory prices of levy sugar of 1973-74 production.	Shri Fakhruddin Ali Ahmed	17-12-73	0-02
26.	Meerut incidents.	Shri Uma Shankar Dikshit	17-12-73	0-07
27.	Acquisition of Alcock Ashdown Company Limited.	Shri T.A. Pai	17-12-73	0-01
*28.	Fuel and loss in Refineries.	Shri Dev Kanta Borooah	20-12-73	0-01
29.	Crash of Lufthansa Boeing 707 aircraft at Palam airport on the 20th December, 1973.	Shri Raj Bahadur	20-12-73	0-03
*30.	Fulfilment of the assurance given during the discussion held on 12-12-73 on the working of the Food Corporation of India.	Shri Annasaheb P. Shinde	22-12-73	0-01
*31.	Appointment of Court of Enquiry to investigate into the causes and circumstances of the Lufthansa Boeing 707 crash at Delhi Airport on 20-12-73.	Shri Raj Bahadur	22-12-73	
32.	Strike by Loco Running Staff of the Railways.	Shri L.N. Mishra	22-12-73	1-39

(ii) Statements under Direction 115

Sl. No.	Brief Subject	Name of Member who raised the matter	Minister who replied	Date	Time taken
1	2	3	4	5	6
					H. M.
1.	Certain information given by the Minister of Tourism and Civil Aviation on 14-11-73 during Calling Attention regarding the reported dislocation of Indian Airlines services due to the employees' resistance to the new shift system.	Shri Atal Bihari Vajpayee	Shri Raj Bahadur	7-12-73	0-04

*Statements were laid on the Table.

1	2	3	4	5	6
2.	Certain alleged inaccuracy in the information given by Shri K. R. Ganesh, Minister of State for Finance on 8-12-72 during supplementaries on Starred Question No. 370.	Shri Jyotirmoy Bosu	Shri K. R. Ganesh	13-12-73	0-30
3.	Certain information given by the Deputy Minister of Finance on the 31st August, 1973 in answer to Unstarred Question No. 5231 regarding irregularities in New India Insurance Company Limited.	*Shri Madhu Limaye	*Shrimati Sushila Rohatgi	19-12-73	0-03
4.	Certain information given by the Deputy Minister of Information and Broadcasting on 12-12-73 in answer to Unstarred Question No. 4495 regarding visit of a Journalist to Bulgaria.	Shri Jyotirmoy Bosu	Shri I. K. Gujral	22-12-73	0-02

(iii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H. M.
1.	Wide spread impression that the Central Hall of Parliament House has been recently bugged.	Shri Shyamnadan Mishra	—	12-11-73	0-09
2.	Alleged failure of the Government to inform the House about abolition or reduction of export duty on Jute goods.	Shri Madhu Limaye	Prof. D. P. Chattopadhyaya	13-11-73	0-12
3.	Certain observations made by the High Court of Orissa on a writ petition about President's rule in Orissa.	Sarvashri Shyamnandan Mishra and Madhu Limaye	—	14-11-73	0-19
4.	Reported armed attack by landlords on Adivasis in Maharashtra.	Sarvashri Madhu Dindavate and Madhu Limaye	—	15-11-73	0-03
5.	Non-intimation to the Speaker about arrests of Sarvashri Shyama Prasanna Bhattacharyya, Madhuryya Haljar and Bijoy Modak, MPs.	Shri Biren Dutta	—	15-11-73	0-02

*Statements were laid on the Table

1	2	3	4	5	6
6.	Non-intimation to the Speaker about arrest of Shri Shiv Shankar Prasad Yadav, M.P.	Shri Madhu Limaye	—	15-11-73	0-02
7.	Reported retrenchment of certain employees of the Food Corporation of India.	Shri Vayalar Ravi	Shri Annasaheb P. Shinde	19-11-73	0-13
8.	Reported cancellation of many domestic flights due to acute shortage of aviation fuel supplied by ESSO and Burma-Shell refineries.	Sarvashri Madhu Limaye and S. M. Banerjee	Shri Dev Kanta Barooah	19-11-73	
9.	Reported death of a Harijan satyagrahi in Aligarh Jail, arrested in New Delhi against the eviction orders issued by the Haryana Government.	Shri Atal Bihari Vaipayee	—	20-11-73	
10.	Action taken by the Government on the report of Bhargava Commission on sugar nationalisation.	Shri Narsingh Narain Pandey	Prof. Sher Singh	26-11-73	0-08
11.	Laying on the Table of Lok Sabha the Administrative Report of the Monopolies and Restrictive Trade Practices Commission for the year 1972.	Shri Madhu Dandavate	Shri H. R. Gokhale	27-11-73	0-06
12.	Reported destruction of 1500 quintals of wheat in the godowns of Modi Flour Mills because of Civil Supplies Department not extending milling facilities to Super Bazar at Delhi.	Shri Madhu Dandavate	—	28-11-7	0-02
13.	Alleged maltreatment of political prisoners and refusal of status and other legitimate amenities to them in several states.	Shri H. N. Mukerjee	—	29-11-73	0-06
14.	Misrepresentation of facts in certain newspapers in respect of salaries and allowances of Members of Parliament.	Sarvashri Shyam-nandan Mishra and Samar Guha	—	3-12-73	0-18
15.	Reported strike in CEAT Tyre Factory, Bombay, resulting in the shortage of tyres and tubes in the country.	Shri Dinen Bhattacharya	—	3-12-73	

1	2	3	4	5	6
16	Alleged registration of certain institutions under the Indian Trade Unions Act to avoid income-tax.	Shri Madhu Limaye	—	4-12-73	H.M. O-11
17	Reported serious disturbances at Belgaum in connection with the Karnataka-Maharashtra border dispute.	Shri Madhu Dandavate	—	4-12-73	
18	Inadequacy of relief and rehabilitation measures in the flood affected areas of Contai sub-division and other parts of Midnapore in West Bengal.	Shri Samar Guha	Shri K. C. Pant	5-12-73	O-17
19	Certain demands made by the National Students Union of India for reform of education in the country.	Shri K. Gopal	Prof. S. Nurul Hasan	5-12-73	
20	Reported bringing out of another edition by the Indian Express from Cochin from 6-12-73 in violation of Government's policy in regard to curbs on chain press and also newsprint distribution.	Shri K. P. Unnikrishnan	—	6-12-73	O-08
21	Reported kidnapping of an employee of Modi Nagar and hunger strike there.	Shri Hukam Chand Kachwai	—	6-12-73	
22	Border dispute between Maharashtra and Karnataka States.	Sarvashri Bhao-sahaib Dhama-nkar and Rajaram Dadasaheb Nimbalkar	—	10-12-73	O-02
23	Alleged violation of the Constitution by the Governor of Uttar Pradesh for not summoning the Legislative Assembly within six months.	Shri Madhu Limaye	—	11-12-73	O-10
24	Reported students agitation in Manipur.	Shri N. Tombi Singh	—	12-12-73	O-03
25	Reported suspension of more than two hundred trains in the country and late running of trains.	Shri Shankar Dayal Singh	—	13-12-73	O-04

1	2	3	4	5	6
					H.M.
26	Reported auction of properties of the Alcock Ashdown Company Limited.	Shri Madhu Limaye	—	13-12-73	0-04
27	Decision of the Government to raise ex-factory price of levy sugar and to increase duty on free sale sugar.	Sarvashri Shyamnadan Mishra and Madhu Limaye	Shri Fakhrudin Ali Ahmed	17-12-73	0-26
28	Extension to India of activities of Western Pharmaceutical Companies, which ran a global racket in human blood.	Sarvashri Madhu Dandavate, Madhu Limaye and Jyotirmoy Bosu.	Dr. Karan Singh	18-12-73	0-07
29	Reported non-clearance of cheques worth crores of rupees in Delhi Banks due to trade union rivalry between representatives working at the Delhi Clearing House.	Shri Madhu Dandavate	—	19-12-73	0-12
30	Reported use of D.I.R. to arrest Loco Running Staff.	Sarvashri S. M. Banerjee and Jyotirmoy Bosu	—	19-12-73	
31	Economic and social backwardness and neglect of Ladakh area of Jammu and Kashmir State.	Shri Kushok Bakula		20-12-73	0-13
32	Reported death of a person and injuries to a lady by the bullets used for practice by N.C.C. personnel in village Hansalpur, Tehsil Himatnagar, Sabarkantha, Gujarat.	Kumari Maniben Vallabhbhai Patel	—	20-12-73	
33	Netaji Inquiry Commission.	Shri Samar Guha	—	21-12-73	0-09
34	Acquisition of paddy land in Karwar Distt. in Karnataka State for Caustic Soda Plant by evicting about 10,000 persons through a wrong process of law.	Shri B. V. Naik	—	✓ 22-12-1973	1-59 Time taken on items 33-59
35	Closure of Aluminium Plant at Korba resulting in retrenchment of thousands of workers.	Dr. L. N. Pandeya	—	22-12-1973	

1	2	3	4	5	6
					H.M.
36	Failure of the Govt. to increase the price of sugarcane resulting in the stoppage of supply of sugarcane to mills.	Dr. L. N. Pandeya	—	22-12-1973	
37	Demonstration by the Delhi University Teachers' Association for better pay scales and security of service.	Shri Jyotirmoy Bosu	—	22-12-1973	
38	Strike all over the country by the workers of Hindustan Aeronautics Limited.	Shri S. B. Giri	—	22-12-1973	
39	Shortage of Motor Tyres in the State of Manipur resulting in extreme hardship to the people of the State.	Shri N. Tombi-Singh	—	22-12-1973	
40	Lock-out in Indian Airlines.	Shri S. M. Banerjee	Shri Raj Bahadur	22-12-1973	
41	Supreme Court judgement of 21-12-1973 regarding Parliament's power to prescribe the maximum period for which a person could be detained under the Preventive Detention Law.	Shri S. M. Banerjee	—	22-12-1973	
42	Implementation of the recommendations of the Pay Commission.	Shri S. M. Banerjee	—	22-12-1973	
43	Netaji Inquiry Commission.	Shri Samar Guha	—	22-12-1973	
44	Paper famine in West Bengal and its impact on Text Books.	Shri Samar Guha	—	22-12-1973	
45	Shortage of foodgrains in Bihar	Shri Shankar Dayal Singh	—	22-12-1973	
46	Water crisis in Patna	Shri Ramavtar Shastri	—	22-12-1973	

1	2	3	4	5	6
					H. M.
47	Grant of House Rent Allowance to the Rty. Employees living in Danapur (Khagaul)	Shri Ramavtar Shastri	—	22-12-1973	}
48	Agitation launched by the Station Masters' Association of N. F. Railway and their victimisation.	Shri Ramavtar Shastri	—	22-12-1973	
49	Work to rule stir by water supply engineers of Delhi to protest against what they consider an "illegal appointment" of an officer in the Delhi Water Supply and Sewage Disposal Undertaking.	Shri A. B. Vajpayee	—	22-12-1973	
50	Atrocities committed on the Nepali speaking minority community by the garden owners in Dhameji sub-Division of Darjeeling district	Shri Ratan Lal Brahman	—	22-12-1973	
51	Demonstration by the Delhi University Teachers' Association for better pay scales and security of service.	Shri Madhu Limaye	—	22-12-1973	
52	Burning alive of a harijan in Monghyr district.	Shri Madhu Limaye	—	22-12-1973	
53	Sale of property by ESSO when the talks between ESSO and Govt. for 74% equity shares continued.	Shri Madhu Limaye	—	22-12-1973	
54	Award on Narmada Water dispute.	Shri P. G. Mavalankar	—	22-12-1973	
55	Allotment of wheat to Gujarat.	Shri P. G. Mavalankar	—	22-12-1973	
56	Looting of Janta Express train of Western Railway on 19-12-73.	Shri Bhagirath Bhanwar	—	22-12-1973	

1	2	3	4	5	6
H. M.					
57	Agitation in Bihar by cane growers for the increase of cane price of Rs. 15/-per quintal.	Shri K. M. Madhukar	—	22-12-1973	}
58	Damages due to floods in Burdwan district of West Bengal.	Shri K. C. Halder	—	22-12-1973	
59	Agitation launched by the Harijan Sangarsh Samiti in Delhi, regarding eviction of Harijans in Haryana.	Sardar Buta Singh	Shri Ram Niwas Mirdha	22-12-1973	

(iv) Statements correcting information regarding starred Questions under Direction 16

Sl. No.	Brief subject	Name of Minister	Date	Time taken
H—M				
*1	Correcting the answer given on 26-2-1973 to Starred Question No. 90 regarding expenditure on repairs of newly purchased ships by Shipping Corporation.	Shri Kamalapati Tripathi	3-12-1973	0—15
*2	Correcting the reply given on 17-12-73 to Starred Question No. 503 regarding food crisis in West Bengal.	Shri Annasaheb P. Shinde	22-12-1973	—

*Statements were laid on the Table.

19. STATEMENT BY MEMBER

Subject	Name of Member	Date	Time taken
H. M.			
Delays in laying of Statutory 'Orders' on the Table of the House.	Shri Vikram Mahajan	7-12-1973	0—02

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
H. M.		
ADJOURNMENT MOTIONS	5—11	2·6
BILLS—		
(a) Government Bills	*58—25	29·5
(b) Private Members' Bills	6—31	3·3
BUDGETS—		
(a) Railway Budget	83—52	2·0
(b) General Budget	2—53	1·4
(c) Budget in respect of State under President's Rule	1—06	0·6
CALLING ATTENTION NOTICES (Rule 197)	13—55	7·0
DISCUSSIONS—		
(a) Half-an-Hour Discussions (Rule 55)	4—17	2·2
(b) Short Duration Discussions (Rule 193)	89—30	4·8
MOTIONS—		
(a) Motion of No-confidence in the Council of Ministers (Rule 198)	7—24	3·8
(b) Motions (Rule 342).	16—37	8·4
QUESTIONS	28—29	14·4
RESOLUTIONS—		
(a) Government Resolution	8	8
(b) Statutory Resolution	*	*
(c) Private Members' Resolutions	7—40	3·9
STATEMENTS (Rules 357, 372 and 377 and Directions 16 and 115)	11—51	6·0
OTHER MATTERS, such as Oath or Affirmation. Papers laid on the Table, Questions of Privilege, Obituary References, Points of Orders etc.	19—49	10·1
TOTAL	197—10	100·0

*Joint discussion took place on Statutory Resolution (*vide* Statement 15 (ii) and motion for consideration of the Central Excises and Salt (Second Amendment) Bill, 1973. Time taken on Joint discussion has been shown against Govt. Bills.

§Joint discussion took place on Government Resolution [*vide* Statement 15 (i)], Supplementary Demands for Grants (Railways), 1973-74 [*vide* Statement 6 (i)] and statement by the Minister of Railways regarding strike by loco running staff (*vide* Statement 16 S. No. 5). Time taken on joint discussion has been shown against Railway Budget.